

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

117

Appeal No.614//KB/2017

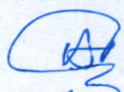
Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company	Evershine Tradelinks Pvt.Ltd.-Vs-Registrar of Companies, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. A. K. UPADHAY
Adv.

For PRISONER


18/1/18

ORDER

Ld. Counsel for the appellant is present.

The Registrar of Companies has filed detail paragraphwise report. Appellant may file rejoinder within 7 days with a copy in advance to the Registrar of Companies, West Bengal.

List it on 21/02/2018 for arguments.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)